NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 274/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: M/s. De Beers India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 100 to 103 of the Companies Act 1956 and 52 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|-------------------------------|--------------|-----------|
| 0. | Amit Swere 2 Meeta Kadwi J | Advocate for | Madro |

ORDER

TCSP 274/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 28.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)